## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/431/ (IB)/2017

NAME OF THE PETITIONER(S)

: SSA & COMPANY

NAME OF THE RESPONDENT(S)

: NAG YANG SHOES PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

M. SANVEET HA

Counsel for Respondent

For- T-P. Prabalcaran

T. Anusuy or. For. S. Porthasarothy.

course par Perition

## **ORDER**

Counsels for both the parties present. Counsel for Respondent prayed for time for submission of final arguments. Put up on 08.08.2017 at 10.30 A.M.